

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-145**  
**145/252/ND/2020**

**IN THE MATTER OF:**

Income Tax Officer Ward 20(3), New Delhi

**Vs.**

ROC & Ors. M/s. Qubiq Square IT Solutions Private Limited.

**....APPELLANT**

**.....RESPONDENT**

**SECTION**

**U/s 252**

**Order delivered on 15.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant

For the OL

For the RD


For the Intervener

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**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.02.2021.

  
**(Madhu Narula)**  
**Court Officer**